

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/920/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Presiding Officer,
Labour Court, Guwahati.

Dated Guwahati the ¹⁶30 January, 2023

Sub: **Casual leave.**

Ref:- Your letter No. LCG.11/2002-03/43 dtd. the 27th January, 2023
LCG.11/2002-03/44 dtd. the 27th January, 2023

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for 2 days on 25.01.2023 & 01.02.2023**, has been granted. The District & Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District & Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/921-922/A, dated , 30-01-2022

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) _{Rds}